

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER : CA/ /2017

PETITION NUMBER : TCP/163/2016

NAME OF THE PETITIONER(S) : Arti Meenakshi Muthiah

NAME OF THE RESPONDENT(S) : M/s MCTM Global Investments Private Limited & 3 others

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	Prigadevini N for P.K. Bhaskar	Counsel for Petitioner	
2.	Triyambak Kanthasubana	Counsel for Respondents	

**ORDER**

Counsels for both the parties are present. Matter is posted for final arguments. Put up on **05.10.2017 at 10.30 A.M.**

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk